NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 48(ND)14 **CA. NO**.

CORAM:

PRESENT: Smt. Ina Malhotra

HON'BLE MEMBER (J)

SH. S.K. MOHAPATRA HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016

NAME OF THE COMPANY: M/s. Arun Mehta & Ors. Vs. Satramdas Gehrimal Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1	SAKAR SHAR Shyamal Anond		Rep Mo 2-7	Ankar.
	Mr. Mohit D.	Ram, Apr.	1 PETITIONER	AP

ORDER

Mr. Anirudh Deshmukh, Ld. Counsel for the Petitioner requests for an adjournment as the Sr. Counsel Meenakshi Arora is not available today. The matter is at the stage of final arguments. No further date shall be granted. In the meanwhile, written synopsis by both the parties shall be filed.

List on 15.01.2017

[S.K. MOHAPATRA] MEMBER [T] [INA MALHOTRA] MEMBER[JUDICIAL]